

DIVISION BENCH

ITEM NO.105

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.87/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PERFECT METAL STRUCTURE PVT LTD V/S MAG TECH PROCESS EQUIPMENTS PVT LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Nitesh Kumar Sinha with : *For the Operational Creditor*
Sh. Amit Kumar, Advs.

Sh. Ranjan Kumar alongwith : *For the Corporate Debtor*
Sh. Aman Kumar Dwivedi, Advs.

ORDER

- 1.** In compliance of the previous order dated 22nd May, 2024, it is stated by the Ld. Counsel representing the Operational Creditor that a supplementary affidavit has been filed for placing on record the up to date invoices.
- 2.** Ld. Counsel representing the Corporate Debtor states that the response affidavit on behalf of the Corporate Debtor has also been filed. The same is stated to be under scrutiny/ defect. Ld. Counsel representing the Corporate Debtor seeks a short accommodation to ensure that the defects are cured and the said affidavit comes on record. It is also stated by the Ld. Counsel representing the Corporate Debtor that the hard copy of the said response affidavit has also been filed.
- 3.** The matter is adjourned for further hearing on 21st August, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

23rd July, 2024

*Avaneesh Kumar Singh
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**